

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 916 of 2020 in CP(IB) 578 of 2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2021**

Name of the Company: OCS Group (India) Pvt Ltd  
V/s  
Silver Leaf Hotel Pvt Ltd

IA For Reopening the Right to file Rebuttal  
Documents.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER  
(through video conferencing)**

Mr. Mohit Gupta, advocate, appeared on behalf of the Applicant.

Mr. Pranav S Trivedi, advocate, appeared on behalf of the Respondent.

In view of adjournment in CP(IB) No. 578 of 2019, the instant matter is also adjourned on the same date.

List the matter on 31.03.2021.

**VIRENDRA KUMAR GUPTA  
MEMBER TECHNICAL**

Dated this the 24th day of February, 2021

*Manorama*  
**MANORAMA KUMARI  
MEMBER JUDICIAL**